



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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PART IV

Private Advertisements and Miscellaneous Notifications

PALACE ADMINISTRATION BOARD, TRIPUNITHURA

NOTIFICATION

Under the provisions of Section 4 of the Proclamation IX of 1124 Cochin dated 29-6-1949 promulgated by the Maharaja of Cochin, I hereby renominate Sri Kerala Varma Haridasan Thampuran as Trustee & President of the Palace Administration Board for a term of 3 years with effect from 20-2-2017, in continuation of the expiry of his term as Trustee & President on 20-2-2017. I hereby nominate Sri Kerala Varma Premachandran Thampuran, S/o Ashtamoorthi Namboodiri, Chandravilasom Palace, Infort, Tripunithura as Trustee in the place of Sri Kerala Varma Krishnakumaran Thampuran, S/o Ganapathy Raja, Bhadralayam Palace, Infort, Tripunithura whose term as trustee expires on 20-2-2017.

1. Sri Kerala Varma Haridasan Thampuran, Trustee & President
S/o Vasudevan Namboodiri,
Edoop Palace (South),
Infort, Tripunithura
2. Sri Kerala Varma Premachandran Thampuran, Trustee
S/o Ashtamoorthi Namboodiri,
Chandravilasom Palace,
Infort, Tripunithura

B-29, Vrindavan Colony,
Chevayur,
Kozhikode-673 017.

RAVI VARMA KOCHANIYAN THAMPURAN,
Valiya Thampuran of Cochin.